

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 7 of 2015 &
IA No. 9 of 2015**

Dated: 13th July, 2015

In the matter of:-

M/s Jindal Steel & Power Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter
on **02.09.2015.**

Court Master